

1	2	3	4	5	6	7	8
28.	Tripura	3.86	4.3	4.16	2.84	3.94	19.09
29.	Uttarakhand	36.55	66.19	56.97	47.32	58.26	265.29
30.	Uttar Pradesh	301.61	550.09	511.46	378.01	500.34	2,241.51
31.	Arunachal Pradesh	1.83	1.86	1.91	1.59	1.73	8.91
TOTAL		2,848.38	4,343.77	3,940.72	3,244.53	4,140.18	18,517.58

Note: - Data for Andhra Pradesh, Madhya Pradesh, Telangana, Lakshadweep and Andaman and Nicobar Islands and some RTOs of Arunachal Pradesh has not been provided as they are not in centralized Vahan.

Declaration of roads as NHs in Rajasthan

†943. SHRI RAM NARAIN DUDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to promulgate a necessary Gazette Notification related to National Highways involving fifty roadways, a total length of 4772 km. in the State of Rajasthan for which an 'in-principle approval' had already been granted; and

(b) by when these fifty roadways would be declared as National Highways?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Government has "identified 50 State roads as 'In-principle' National Highways(NHs) in the State of Rajasthan for consideration of declaration as new National Highways depending upon the outcome of Detailed Project Report (DPR). The Ministry considers declaration of some State roads as NHs, from time to time, based on requirement of connectivity, inter-se priority and availability of funds.

Wild animals killed in road accidents

944. SHRI DEREK O' BRIEN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether road networks which fragments the habitat of wild animals are making them prone to fatal accidents;

†Original notice of the question was received in Hindi.

(b) if so, the number of details of wild animals in road accidents; and

(c) measures Government is taking to ensure that no construction clearances are given without assessing the projects's impact on wildlife?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) Ministry of Road Transport and Highways primarily deals with development and maintenance of National Highways (NHs). Development activities on NH's passing through wild Life Sanctuaries/National Parks are spared and wherever possible a bypass/detour is proposed to have minimum impact of highways on the wildlife habitat. If it is absolutely unavoidable then all necessary clearances required under Wildlife Protection Act 1972, Forest Conversion Act 1980 and Environment (Protection) Act 1986 are obtained before any work is undertaken in such areas and measures are taken as per the manual titled "Eco-Friendly Measures to Mitigate Impacts of Linear Infrastructure on Wild Life". Due to collision of vehicles to animals 5,902 accidents had occurred in the calendar year 2018.

Introduction of a chapter on road safety

945. SHRI SUSHIL KUMAR GUPTA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has any plan to request the Ministry of Human Resource Development, to introduce compulsorily a chapter on road safety at the High School level for sensitising students; and

(b) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Ministry of Road Transport and Highways had taken up the matter of inclusion of road safety in the curriculum of CBSE and in NCERT textbooks of classes 6 to 10 with the Central Board of Secondary Education (CBSE) and National Council of Educational Research and Training (NCERT).

FASTag coverage and collection

946. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of FASTag coverage and FASTag collection so far, State/UT-wise;